

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1270
ANSWERED ON:07.03.2007
INDIAN PRISONERS IN FOREIGN JAILS
Khanna Shri Avinash Rai

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of Indian prisoners in jails in various countries, country-wise;
- (b) whether Government has taken up the issue with the respective countries to secure release of the prisoners from foreign jails;
- (c) if, so, the details thereof; and
- (d) if not, the reasons therefor ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

- (a) A statement containing available details of Indians imprisoned in various countries is attached as annexure.
- (b) & (c) The Government of India through Indian Missions/Posts abroad makes all possible efforts to get Indian nationals in foreign jails released quickly and provide necessary assistance which includes requesting speedy trials, seeking remission of sentence, seeking consular access to the detainees and prisoners, providing advice/guidance in legal and other matters, interacting with their relatives in India, ensuring fair and humane treatment to the prisoners in jails abroad and facilitating repatriation of released prisoners to India.
- (d) Does not apply.